

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 2849
ANSWERED ON 24.03.2023

LEASING OF VACANT RAILWAY LAND UNDER NFR.

2849. SHRI AJIT KUMAR BHUYAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any request from Government of Assam has been received for leasing of vacant Railway land under North Frontier Railway and if so, the details thereof;
- (b) the existing policies of the Ministry for leasing Railway land to State governments, the details thereof; and
- (c) whether there is any proposal under consideration or pending for construction of Railway Over Bridge(ROB) in Greater Guwahati, if so, the details thereof?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2849 BY SHRI AJIT KUMAR BHUYAN ANSWERED IN RAJYA SABHA ON 24.03.2023 REGARDING LEASING OF VACANT RAILWAY LAND UNDER NFR.

(a) Yes, Sir. State Government of Assam has made request for leasing of Railway Land at Amingaon, Naharkatia, Dolaigaon and Ambari.

(b) The Master Circular on “Policy for Management of Railway Land” issued by Ministry of Railways on 04.10.2022 permits leasing of Railway land, if spareable, upto 35 years for infrastructure works of Government Bodies/Departments for public service utilities like electricity, gas, water supply, telecom cable, sewage disposal, optical fibre cable, pipelines, urban transport and any such infrastructure under PM Gati Shakti Programme on payment of lease charges @ 1.5% of market value of land per annum, and for infrastructure activities for their own use on payment of lease charges of upfront payment @99% of market value of land with nominal charges of @ ₹1000/- per annum.

(c) Rebuilding of one number Road Over Bridge(ROB) in lieu of existing old Road Over Bride(ROB) at Pan Bazaar/Guwahati has been sanctioned by Railway.
